

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.116/BB/2018	For orders	Sec 252(3)	Gourmet Boutique Foods India Pvt Ltd	A Murali	ROC	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

A. Murali
Nitesh Sharma
9692775969

Gourmet Boutique
Foods India Pvt. Ltd.



RESPONDENT/s :

ORDER

Heard Shri A Murali, Learned Counsel for the Petitioner. He has filed additional affidavit today.

Order reserved.


Member (T)


Member (J)